

(6)

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA (CAA) No.416/KB/2017


**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Original Promoters Pvt.Ltd. & Ors.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

1 PATITA PARAN BISHWAL, Adv

Perlm


13/10/17

ORDER

Ld. Counsel for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)